

श्री विक्रम कुमार
17/12/23

Declaration of Assets and Liabilities

Years 202 - 2023

I VIKASH KUMAR

, son of ABHIMANYU SINGH

aged 36 years, belonging to BIHAR LEGISLATIVE ASS, service and presently working as OFFICE ATTENDANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants* :

A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			TANU PRIYA (WIFE)	AROHISINGH (DAUGHTER)	ABHIMANU SINGH (FATHER)	
(i)	Cash	2000/-	1000/-		20,000/-	
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	25,000/-	2,00,000/- SBI KURJI BRANCH, PATNA	NIL	22,000/- SBI RAM PURUJA-MAKSEVA KENDRA	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	NIL	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	MOTERCYLE BR31N-0974		NIL	NIL	
(vi)	Jewellery (give details of weight and value)	GOLD - 20 GRAM SILVER - 50 GRAM	GOLD - 30 GRAM SILVER - 200 GRAM	NIL	NIL	
(vii)	Other assets, such as values of claims/Interests	HOUSE HOLD 50,000/-	HOUSE HOLD 1,00,000/-	NIL	NIL	

Note :- Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(viii)	Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	NIL	10 KATTHA MAUSHURI PATNA	NIL	30 KATTHA (LIVING DEAD) VAISHALI	
(ix)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(x)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(xi)	Houses / Apartments, etc. - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	2 KATTHA VAISHALI	
(xii)	Others (such as interest in property)	NIL	NIL	NIL		

(2) I give herein below the details the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on DECEMBER, 2019
(e)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-

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	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, If any	—	—
(f)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also permanent Account Number (PAN)]	CIKPK5067M	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	NIL	NIL

c. Personal Detail

GPF/GPF/PRAN No. :-

110105358450

Gender :-

M

(M/F)

Date of Birth :-

08011986

(DD/MM/YYYY)

Class/Group :-

C

(A/B/C)

Cadre :-

BIHAR SECRETARIAT SERVICE

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

VAISHALI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : Vikash Kumar

Name of Employee : VIKASH KUMAR

Place : PATNA

Designation : OFFICE ATTENDANT

Date : 10-02-2023

Department : BIHAR LEGISLATIVE ASSEMBLY

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.